

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No. 14793/2022

(Arising out of impugned final judgment and order dated 07-10-2021 in WT No. 690/2015 passed by the High Court Of Judicature At Allahabad)

STATE OF U.P. & ORS.

Petitioner(s)

VERSUS

M/S GEM AROMATICS PRIVATE LIMITED & ORS.

Respondent(s)

(IA No. 120602/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No. 120604/2022 - EXEMPTION FROM FILING O.T.)

Date : 22-09-2023 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ANIRUDDHA BOSE  
HON'BLE MS. JUSTICE BELA M. TRIVEDI

For Petitioner(s) Mr. R. K. Raizada, Adv.  
Mr. Bhakti Vardhan Singh, AOR  
Mr. Ankit Khatri, Adv.

For Respondent(s) Ms. Radhika Bishwajit Dubey, Adv.  
Mr. Bishwajit Dubey, Adv.  
Mr. Vaibhav Joshi, AOR  
Ms. Ananya Sikri, Adv.

Mr. Sanjay Kapur, AOR  
Mr. Surya Prakash, Adv.  
Mr. Arjun Bhatia, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

In view of the letter circulated by learned  
counsel for the petitioners, the matter stands  
adjourned.

List on 13.10.2023.

(SNEHA DAS)  
SENIOR PERSONAL ASSISTANT

(VIDYA NEGI)  
ASSISTANT REGISTRAR